

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/7208/2020**

This the 13<sup>th</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Hafiza Begum D/o Sh. Qadir W/o Rehmat Ullah R/o Shoppath Gool, Distt. Udhampur,  
Age 24 years. ....Applicant  
(Advocate:- Mr.P.N.Bhat)

Versus

1. State of J&K through Pr. Secretary Social Welfare Department, J&K Jammu.
2. Director, Social Welfare Department, Jammu.
3. Project Officer, ICDS Gool Distt. Udhampur.
4. Fahmida Banoo W/o Sayed Shah R/o Morhda Mohlia Gool Distt. Udhampur.

.....Respondents.

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

This TA (TA No.61/7208/2020) arises out of SWP No.631 /2007, pertains to Anganwari workers. This Tribunal does not have jurisdiction in respect of the Anganwari workers. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)  
MEMBER (J)**